	-
S.	Stations Name
No.	
15	Calcutta
16	Calicut
17	Car Ncobar
18	Chandgarh (IAF)
19	Cochin (Navy)
20	Coimbatore
21	Delhi
22	Dibrugarh
23	Dimapur
24	Guwahati
25	Gaya.
26	Goa (Navy)
27	Gorakhpur (IAF)
28	Gwalior (IAF)
29	Hyderabad
30	Imphal
31	Indore
32	Jaipur
33	Jammu (IAF)
34	Jamnagar (IAF)
35	Jodhpur (IAF)
36	Jorhat
37	Kanpur
38	Khajuraho
39	Lucknow
40	Ludhiana
41	Madras
	Mangalore Madurai
	Nagpur
	Patna
46	Port Blair
47	Pune

48 Raipur

S.	Stations Name	
No.		
49	Ranchi	
50	Rajkot	
51	Silchar (IAF)	
52	Srinagar (IAF)	
53	Tezpur	
54	Tirupathi	
55	Tiruchirapalli	
56	Trivandrum	
57	Udaipur	
58	Vadodara	
59	Varanasi	

## Handling of Cargo at the Sahar International Airport

\*69. SHRI K. M. KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

- (a) whether handling of cargo at the Sahar International Airport has been entrusted to the International Airports Authority of India;
  - (b) if so, the reasons therefor;
- (c) whether such move of Government has agitated the Air India Employees Guild;
  - (d) if so, the details thereof;
- (e) whether Government propose to take stps to end the agitations due To this handling; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) At Btmbay Airport, International Airports Authority acts as the custodian of cargo, while cargo handling activities are carred out by Air India Ltd. In order to bring the operations under

a single agency a decision was taken in May, 1994 to entrust the entire cargo han dling operations at Bombay Airport to International Airports Authority w.e.f. 15-6-94. Implementaion of the decision was, however, deferred subsequently.

- (c) and (d) The Air India Employees Guild was of the view that the proposed entrusting of entire cargo handling operations to IAAI would adversely affect the interest of employees of Air India Limit-ted.
- (e) and (f) With the decision to defer proposed handing over of entire cargo handling activities at Bombay Airport to International Airports Authority of India, the Guild did not resort to any industrial action and there has been not disruption in the working of cargo terminal at Bombay Airport.

## International Medical Commissio's on the Spot Study at Bhopal

\*70. SHRI RAMACHANDRAN PILLAI: SHRI M. A. BABY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government's attention has been drawn to the letter from International Medical Commission on Bhopal to the CEO of Union Carbide after the Commission's on the spot study at Bhopal; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAK-HAN SINGH YADAV): (a) and (b) Gov-

erament has not received a copy of the said letter.

## इतर प्रदेश में सरकारी क्षेत्र के उपभर्मी का कार्य निकास

<sup>‡</sup>71. मौलाना मोबेबुल्ला खान आजमी: क्या प्रवान मंत्री यह बताने की क्रुपा करेंगे कि:

- (क) उत्तर प्रदेश स्थित केन्द्रीय सरकार के सरकारी क्षेत्र के प्रत्येक उपक्रम में अब तक किए गए कुल निदेश का स्पीरा क्या है;
- (ख) इन उपकमों का वार्षिक उत्पादन कितना है और इनको यत तीन वर्षों के दौरान कितना-कितना लाभ भाषवा घाटा हुआ;
- (ग) क्या सरकार इनमें से किसी उपक्रम की निजी क्षेत्र की सौंपने का विचार रखती है; ग्रीर
- (घ) यदि हां, तो तत्संबंधी व्यारा क्या है

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती श्रुष्णा साही): (क) ग्रीर (ब) 31.3.1993 तक केन्द्रीय सरकारी क्षेत्र के 17 उपकर्मों के पंजीकृत कार्यालय उत्तर प्रवेश राज्य में ग्रवस्थित ये। सरकारी क्षेत्र के प्रत्येक उपक्रम में किए गए पूंजीनिवेश, उनके कुल कारोबार तथा विगत तीन वर्ष के दौरान प्रत्येक उपक्रम हारा ग्राजित निवल लाभ/उठाये गए याटे का न्यौरा सलग्न विवरण में दिया गया है। (भीषे वेषाए)

(ग) भोर (घ) ऐसा कोई निर्णय नहीं किया गया है।